

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 338/97

Date of Order : 24.2.99

BETWEEN :

M.Koteswara Rao

.. Applicant.

AND

1. The Union of India, rep. by
The Secretary, Ministry of
Defence, Dept. of Defence
Research and Development,
Govt. of India, New Delhi.

2. The Scientific Adviser to the
Raksha Mantri, and the Director
General Research & Development,
Defence & Development Organisation,
(DRD for short), Ministry of Defence,
B-Wing, Sena Bhavan, DHQ PO,
New Delhi.

3. The Director,
Naval Science & Technological
Laboratory (NSTL for short),
Vigyannagar, Visakhapatnam.

.. Respondents

Counsel for the Applicant

.. Mr.G.Vidya Sagar

Counsel for the Respondents

.. Mr.B.N.Sharma

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CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

— — —
O R D E R

XAs per Hon'ble Shri R.Rangarajan, Member (Admn.) X

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Mr.G.Vidya Sagar, learned counsel for the applicant
and Mr.B.N.Sharma, learned standing counsel for the respondents.

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2. The applicant in this OA was initially appointed as Machinist-mate in NSTL, Visakhapatnam from 22.12.73. He was subsequently promoted as Precision Mechanic from 26.2.80 Chargeman-I from 15.9.84, Assistant Foreman from 16.9.85 and promoted as Foreman from 15.9.93. Thereafter he was also promoted as Technical Officer Gr-I but he was reverted in view of the review DPC held on 8.1.96 in pursuance of the direction of the Bangalore Bench of this Tribunal in O.A.600/91 filed by B.R.Anbalagan and others.

3. The contentions raised in the OA and the relief asked for in this OA are the same as the contentions and relief asked for in OA.336/97. Hence this OA is also disposed of with the same directions given in OA.336/97.

4. The OA is disposed of. No costs.


(B.S. JAI PARAMESHWAR)
Member (Judl.)

24/2/99


(R. RANGARAJAN)
Member (Admn.)

Dated : 24th February, 1999

(Dictated in Open Court)

13PP.

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123/99

1st and 2nd Court,

Copy to :

1. HDHND

2. HHRP M(A)

3. HOSDP M(J)

4. D.R. (A)

5. SPARE

Typed By
Compared by

Checked by
Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:
VICE - CHAIRMAN

THE HON'BLE H. RAJENDRA PRASAD
MEMBER (A)

THE HON'BLE R. RANGARAJAN
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESHWAR:
MEMBER (B)

DATED: 26/2/99

ORDER/JUDGMENT

M.A./R.A/C.P.NO.

IN
R.A.NO: 338/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

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केन्द्रीय प्रशासनिक अधिकार अधिकार
Central Administrative Tribunal
प्रेषण / DESPATCH

11 MAR 1999

HYDERABAD BENCH